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IN THE CENTRAL ADMINISTRATIVE TRIBUNAL: HYDERABAD BENCH:
AT HYDERABAD

O.A.No.1058 OF 1996.

DATE OF ORDER:4-1-1999.

Between:

J.Luther Benny. .. Applicant

and

1. Union of India, Represented by General Manager, South Central Railway, Rail Nilayam, Secunderabad.
2. The Chief Personnel Officer, South Central Railway, Rail Nilayam, Secunderabad.
3. The Divisional Railway Manager(P), South Central Railway, Vijayawada.

.. Respondents

O.A.No.81 OF 1997

BETWEEN:

J.Luther Benny. .. Applicant

and

1. Union of India, Rep. by its General Manager, South Central Railway, Rail Nilayam, Secunderabad.
2. The Chief Personnel Officer, South Central Railway, Rail Nilayam, Secunderabad.
3. The Divisional Railway Manager(P), South Central Railway, Vijayawada.
4. Sri R.T.Patil, Head Master, Marathi Medium, Railway High School, Dornakal.
5. Sri A.P.Amjaneyulu, Head Master, English Medium, Railway Model High School, Guntakal.
6. Sri Sudem Ramdev Kandare, Head Master, Marathi Medium, Railway Model High School, Guntakal.
7. Sri C.V.L.Narayana Rao, Head Master, Railway Model High School, Bitragunta.
8. Sri T.Kutumba Rao, Headmaster, Railway Upper Primary School, Telugu Medium, Bapatla.

9. Sri A.M.Khan, Jr.Lecturer,
Railway Junior College, Kazipet.
10. Sri J.Satyanarayana, Jr.Lecturer,
Railway Junion College, Kazipet.
11. Smt.M.K.Prabhavathi, Jr.Lecturer,
Railway Junion College, Kazipet.
12. Smt.K.Janaki, Junior Lecturer,
Railway Junior College, Lalaguda,
Secunderabad.

.. Respondents

COUNSEL FOR THE APPLICANT :: Mr.V.Venkateshwara Rao

COUNSEL FOR THE RESPONDENTS :: Mr.V.Rajeshwara Rao
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CORAM:

THE HON'BLE SRI R.RANGARAJAN, MEMBER (ADMN)

A N D

THE HON'BLE SRI B.S.JAI PARAMESHWAR, MEMBER (JUDL)

: ORDER :

ORAL ORDER (PER HON'BLE SRI R.RANGARAJAN, MEMBER (A))

Heard Mr.V.Venkateshwara Rao, learned Counsel for the Applicant and Mr.V.Rajeshwara Rao, learned Standing Counsel for the Official Respondents.

Notices have been served on all the private respondents 4 to 12 in the DA.No.81 of 1997, as stated by the Court Officer. All of them were called, absent.

2. The contentions raised by the applicant in both the OAs and also the reliefs prayed for are the same. Hence, both the OAs are being disposed of by this Common Order.

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3. The same applicant has filed these OAs. The OA.No.1058 of 1996 was filed earlier to the selection conducted for the post of Head Master for which notification was issued bearing No.P.(Gaz)607/School's/96, dated:10-7-1996 (Annexure.A-VI, page.17 to the OA). Hence, the applicant in this OA has not impleaded the selected candidates.

4. The OA.No.81 of 1997 was filed after the selection was over and hence the selected candidates have been impleaded as the private respondents.

5. The applicant in this OA was initially appointed as a Trained Graduate Teacher with effect from 1-10-1971. He was promoted as PGT Teacher and posted to Purna (Marathi Medium) by Office Order No.2/93, in Proceedings No.P.594/SEL/II/Vol.IV, dated:28-6-1993. He was transferred as a Junior Lecturer to the Railway Junior College at Kazipet on 29-7-1993. His candidature for the post of Head Masters/Head Mistress 'Grade-B' was rejected by memo dated:9-8-1996, by which other candidates were called for Viva Voce test.

6. This OA is filed for the same relief as was prayed for in OA.No.1057 of 1996 and OA.No.82 of 1997. The contentions raised in these OAs are the same as the contentions raised in the other OAs referred to above. Those OAs were disposed off by us today.

7. In view of the reasons stated in the Order in OA.No.1057 of 1996 and OA.No.82 of 1997, these

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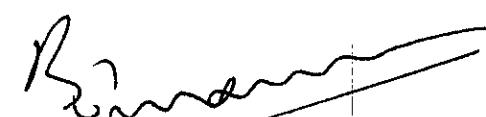
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OAs are also disposed of with the similar direction.

No costs.

The Judgment in this OA ^{can} ~~will~~ in no way be quoted as a precedence for future.



(B.S.JAI PARAMESHWAR)

4.1-9A
u.t MEMBER (JUDL)



(R.RANGARAJAN)

MEMBER (ADMN)

DATED: this the 4th day of January, 1999

Dictated to steno in the Open Court

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